



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,20th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:30 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2719/2016	RAJEN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.R BARUAH MS.K DEVI MS.K DAS	MR. P MAHANTA (R5) MS. P SAHARIA (R5) SC, ELEMENTARY EDUCATION
2	WP(C)/3752/2016	SMTI. MILU BALA RAY Versus THE STATE OF ASSAM AND 3 ORS	MR.A ROSHID MS.M R DEVI	GA, ASSAM
3	WP(C)/5384/2016	JADAB BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR.D DAS MR.R SENSUA MRS.R GOGOI	GA, ASSAM
4	WP(C)/6164/2016	SMTI. NEELAKSHI HAZARIKA Versus THE STATE OF ASSAM AND 10 ORS	MR.T DAS MS.L BHUYAN	GA, ASSAM MR. S BHATTACHARJEE MS. R DEKA MR. N K KALITA (R9) MR. R D BHUYAN (R9) MR. S DUTTA (R9) MS. U GOSWAMI (R9) MR U DEKA SC, SECONDARY EDUCATION MR D DEKA (R9)
5	WITH WP(C)/6375/2016	TAPAN CH. BORDOLOI Versus THE STATE OF ASSAM AND 10 ORS	MR.T DAS MS.L BHUYAN	GA, ASSAM MR. S BHATTACHARJEE MR. N K KALITA (R9) MR. R D BHUYAN (R9) MR. S DUTTA (R9) MS. U GOSWAMI (R9) MR U DEKA SC, SECONDARY EDUCATION MR D DEKA (R9) LEGAL SERVICE COMITTEE
6	WP(C)/3833/2017	DR. AMRITAKSHA BHATTACHARYA Versus THE STATE OF ASSAM and 6 ORS.	MR.P K GOSWAMI MS.R DEKA MR.S S GOSWAMI	SC, APSC SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
6)	MR B K SARMA	20-11-2020	To	24-12-2020
7)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
8)	DR. B N GOGOI	16-11-2020	To	22-12-2020
9)	MR. D K SHARMA	22-11-2020	To	30-11-2020



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[AT 11:30 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	AB/1956/2018	ANEN BRAHMA Versus THE STATE OF ASSAM	MR. T J MAHANTA MRS S BARPATRAGOHAIN	PP, ASSAM
2	CRP(I/O)/42/2020	KAPIL DEV RAY AND 2 ORS. Versus ON DEATH OF LT. TEPERI BARMANI HER LEGAL HEIRS - MANJILA ROY AND ANR.	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	

LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Tr.P.(C),/94/2019	SMT. SUMITA DEY Versus SANKARAJ GUPTA CHOUDHURY	MR S DAS MR S HOQUE	
2	CRP(I/O)/406/2019	GAJEN BAISHYA Versus UMESH CH. MEDHI AND 2 ORS	MR A M MAZUMDAR MR. S K DAS MR R ISLAM	MR H NATH MR. B D DEKA MR. M DAS N CHAUDHURY
3	CRP(I/O)/14/2020	ASIYA BIBI AND 13 ORS. Versus MOHAR UDDIN AND 5 ORS.	MR A ALI MS. M KHATUN	G UDDIN MS. P A TALUKDAR MS. T NESSA

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9)	MR. D K SHARMA	22-11-2020	To	30-11-2020